

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL AND TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 6197**  
(TO BE ANSWERED ON 04.04.2018)

**INVOLVEMENT OF IAS OFFICERS IN CORRUPTION**

†6197. **PROF. RAVINDRA VISHWANATH GAIKWAD:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the cases of corruption against IAS officers have increased during the last three years;
- (b) if so, the total number of cases reported against them during the said period; and
- (c) the number of cases out of them investigated by CBI; and
- (d) the outcome of the investigation in each case?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a): No Madam. As per the report available with the Government, 23 corruption cases has been registered under PC Act against IAS officers during last 3 years i.e. 2015 to 2018 (upto 28.02.2018). The number of cases registered in 2015 was 16, while in 2016 it was 2 and in 2017 it was 4.

(b) to (d): The detail of the corruption cases registered with CBI; year wise is as under:

Sl No.	Year	No. of Cases registered
1.	2015	16
2.	2016	2
3.	2017	4
4.	2018	1
<b>Total</b>		23

Out of these cases; 11 cases (10 of 2015 and 1 of 2017) are under trial subsequent to completion of investigations.

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